

n  
C.A.No. 4940 OF 1999

ITEM No.202

Court No.11

SECTION III  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.4940/1999

M/S.PHOENIX INT. LTD.

Appellant (s)

VERSUS

COMMR.OF CUSTOMS ,DIST.RAIGAD ,MAHARASHTRA

Respondent (s)

( With Appln(s). for stay )  
( For Final Disposal )  
( With Office Report )

Date : 17/08/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) Mr. V.Lakshmikumaran,adv.  
Mr. V. Balachandran,Adv.

For Respondent (s) Mr. K.C.Kaushik,adv.  
Ms. Nisha Bagchi,adv.  
Mr. B. Krishna Prasad,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J  
.SP2

List for final disposal on a non-miscellaneous day  
after two weeks.

.SP1

(Suman Wadhwa)  
Court Master

(R.K.Kumar)  
Court Master